

HEARING BOARD**TRADE MARKS REGISTRY, KOLKATA****OPPOSITION HEARING FOR THE MONTH OF JULY, 2013**

Date & Time	Oppn./Rectn. Number	Appln. Number	Name of the Attorneys	Hearing Officer	Remarks
25.07.2013 11:00 A.M.	731462	845572	KHAITAN & CO. (MUMBAI)	SHRI S. K. Pandey. DEPUTY REGISTRAR	
25.07.2013 11:15 A.M	224240	919777	TAJ TRADE MARK AGENCY (AGRA)	-do-	
25.07.2013 11:30 A.M	721639	651965	MANMOHAN SINGH ASSOCIATES (NEW DELHI)	-do-	
25.07.2013 11:45 A.M	220328	605486	AMARJIT & ASSOCIATES (NEW DELHI)	-do-	
26.07.2013 11:00 A.M	218957	937136	THE CALCUTTA TRADE MARK CO. (DELHI)	-do-	
26.07.2013 11:15 A.M	222918	725647	CHANDRAKANT M. JOSHI (MUMBAI)	-do-	
26.07.2013 11:30 A.M	711111	755615	POONA DAL BESAN MILLS LTD. (PUNE)	-do-	
26.07.2013 11:45 A.M	223260	740663	G.D. BANSAL & ASSOCIATES (JAIPUR)	-do-	
29.07.2013 11:00 A.M	723871	575394	ARISTO PHARMA PVT. LTD. (MUMBAI) -Vs.- J.S. SARKAR & CO.	-do-	
29.07.2013 11:15 A.M	54256	537443	RAYCHAUDHURI & ASSOCIATES (KOLKATA) -Vs.- D.P. AHUJA & CO.	-do-	
29.07.2013 11:30 A.M	203765	1245229	SAHABAZ BIRI FACTORY (MURSHIDABAD) -Vs.- ANAND & ANAND	-do-	
29.07.2013 11:45 A.M	728022	1517666	DELHI REGISTRATION SERVICE (DELHI)	-do-	